

(c) No, Sir.

(d) Question does not arise.

(e) The component "Savings-cum-Relief" has been introduced only in 1991-92. The Budget Outlay under fishermen Welfare has already been substantially hiked up from Rs. 5.50 crores in the 7th Plan to Rs. 42.0 Crores in the 8th Plan.

[*Translation*]

National Sanskrit Vidyapeeth

6028. SHRI SANTOSH KUMAR GANGWAR: Will the MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item regarding National Sanskrit Vidyapeeth (a deemed University) appearing in "Rashtriya Sahara, Delhi dated February 15 to 19, 1993;

(b) if so, the facts thereof;

(c) whether several alleged irregularities in the said University have come to the notice;

(d) if so, the details thereof, and

(e) the action being taken in this regard:

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) (a) Yes, Sir.

(b) to (e) The allegations contained in

the news-items reference are being examined.

[*English*]

List of Essential Commodities

6029. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to State:

(a) the details of the items which are included in the list of essential commodities;

(b) whether Rice, Wheat, Sugar, Tea and cotton are still in the said list;

(c) if so, whether the Government have received any representation in regard to remove the above mentioned items from Essential Commodities list; and

(d) if so, the reaction of the Government thereon?

The Minister of State in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution and Minister of State in the Ministry of commerce (SHRI KAMALUDDIN AHMED): (a) A list of items declared as 'essential' under the Essential Commodities Act, 1995 is enclosed as statement.

(b) The list of essential commodities includes foodstuffs, cotton teubles and tea.

(c) Representations have ben received suggesting removal of "Basmati Rice" from the list of essential commodities.

(d) The matter has been examined by the Government but it has not been found feasible or necessary to exclude Basmati rice under the purview of the Essential Commodities Act.

STATEMENT**LIST OF COMMODITIES DECLARED ESSENTIAL UNDER THE ESSENTIAL COMMODITIES ACT, 1995.****Declared under clause (a) of Section 2 of the Act:**

1. Cattle Fodder, including oilcakes and other concentrates.
2. Coal, including coke and other derivatives.
3. Component parts and accessories of automobiles.
4. Cotton and wollen textiles.
5. Drugs.
6. Foodstuffs, including edible oilseeds and oils.
7. Iron and steel including manufactured products of Iron & Steel.
8. Paper, including newsprint, paper-board and straw board.
9. Petroleum and Petroleum products.
10. Raw Cotton, whether ginned or unginned and cotton seeds.
11. Raw jute.

Declared under sub-clause (xi) of clause (a) of Section 2 of the Act

12. Jute textiles.
13. Fertilisers, whether inorganic, organic or mixed.
14. Non-ferrous metals.

15. Organic heavy chemicals.
16. Inorganic heavy chemicals.
17. Cinema films (raw).
18. Press Mud.
19. cement.
20. Manufactures and semi-manufactures of non-ferrous metals.
21. Soap.
22. Cinema Carbon.
23. Textile machinery.
 - i) Blow room machinery.
 - ii) Carrying engines
 - iii) Draw frames.
 - iv) Speed frames.
 - v) Ring frames.
 - vi) Winding machines.
 - vii) Doubling machines.
 - viii) Reeling machines.
 - ix) Bundling machines.
 - x) Power Looms.
 - xi) Bailing machines.
 - xii) Side frames of Power Looms.
 - xiii) Spare parts of power looms and ring frames.
 - xiv) Woolcombing machinery.

- | | | |
|---|------|---|
| xv) Woolen:- | 31. | Ferrow-molybdenum. |
| i) rag washing machines. | 32. | Ferro-tungsten. |
| ii) rag tearing machines. | 33. | Ferro-manganese |
| iii) rag cutting machine and | 34. | Ferrow-vanadium |
| iv) gamoting machine. | 35. | Ferro-phosphorus |
| xvi) Warp knitting machines including
Rashel knitting machines worked
by power. | 36. | Ferro-titandium |
| xvii) emboridery machines, other than
sewing type emboridery machines
worked by power and used for
decorating the textile fabrics with
designes formed with any type of
thread by the help of needles. | 37. | Ferrous scrap/containing more
than. |
| | i) | 0.50 Percent Nickel or |
| | ii) | 0.20 Percent Molybdenum, or |
| | iii) | 1.00 Percent Tungsten, or |
| xviii) lace making machines worked by
power and used for production of
fabrics of open mesh or net formed
by crossing and interwisting thread;
and | iv) | 0.20 Percent Vanadium, or |
| | v) | 1.00 Percent Cobalt. |
| xix) machines worked by power and
used for printing of cloth by means
of engraved rollers or screens. | 38. | General Lighting Services Lamps. |
| 24. Textiles made from silk. | 39. | Soda Ash. |
| 25. Textiles made wholly or in part from
man-made cellulosic and non-cellu-
losic spun fibre. | 40. | Dry cells for torches. |
| 26. Textiles made wholly or in part from
cellulosic and non-cellulosic file-
ment yarn. | 41. | Hurricane Lanterns |
| 27. Matches. | 42. | Household appliances such as
electric irons, heater and the like |
| 28. Ferro-silicon. | 43. | Synthetic Rubber. |
| 29. Silico-manganese | 44. | Carbon black. |
| 30. Ferro-chrome | 45. | Polyvinyl chloride (P.V.C.) resins
and compounds. |
| | 46. | Polystyrene and Polystyrene
moulding powder. |
| | 47. | Polyethylene and Polyethylene
moulding powder. |

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48.	Coconut husk (Raw or retted).		bulbs, rhizomes, roots, cuttings and all types of grans and other vegetatively propogated material of food crops or cattle fodder).
49.	Tyres and tubes of buses and trucks.		
50.	Dry cells and Batteries for Transistor Raditors.	63.	Surgical Implants.
51.	Tyres and Tubes of Animal Drawn Vehicles	64.	Natural Gas.
52.	Electric Cables and wires.	65.	Hydraulic Brake Fluid.
53.	Man-made cellulosic and non-cellulosic staple fibre.	66.	i) Switches \for domestic and similar purposes
54.	Crude oil.		ii) 2-AMP switches, iii) 3 Pin plugs and Socket out lets.
55.	Yarn made wholly or in part from any of the following materials. namely:-	Starvation Deaths in Orissa	
56.	i) cotton, ii) wool, iii) man-made cellulosic spun fibre. iv) man-made non-cellulosic spun fibre. v) silk.	6030. SHRI RABI RAY: SHRI SHRAVAN KUMAR PATEL:	
56.	i) Man-made cellulosic and Non-cellulosic filament yarn. ii) Nylon Tyre/Cord/Fabric.	Will the Minister of AGRICULTURE be pleased to state:	
57.	Exercise Books.	(a) whether several fresh cases of starvation deaths and malnutrition have been reported from various districts of Orissa.	
58.	Coir fibre extracted from coconut husks.	(b) if so, the details thereof:	
59.	Insecticides Fungicides, Weedicides and the like.	(c) whether the Government of Orissa has submitted their reports to the Union Government in this regard;	
60)	Tea	(d) if so, the details thereof; and	
61)	Power Threshers.	(e) the remedial measures taken/proposed to be taken to prevent starvation deaths and malnutrition in the country?	
62)	i) seeds of food-crops and seeds of fruit and vegetables, ii) seeds of cattle fodder and iii) \jute seeds.	THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (e). Information is being collected and will be laid on the Table of the Sabha.	
	To be used for sowing or planting (including seedlings and tubers.		